

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 24th January, 2023

NO. LJ (B) 4/2018/219 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smt. Pooja Koch, JRDO, Chokpot C&RD block, Chokpot.	South Garo Hills District	Deputy Commissioner, SGH, Baghmara
2.	Shri Twinbirth R. Marak, AEE, PWD (Rds), Chokpot.		



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/219 - A,
Copy to:-

Dated Shillong, the 24th January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (EL), South Garo Hills Baghmara for information with reference to letter No. SGH/EL.14/SO/MLA'2023/2022/118, dt. 16.1.2023.
4. The Sub-Divisional Officer (Civil) Sohra for information.
5. Personnel A.R (A) Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.

7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/